

**GOVERNMENT OF INDIA
MINES
LOK SABHA**

UNSTARRED QUESTION NO:2699
ANSWERED ON:07.02.2014
ALLOCATION OF IRON ORE MINES
Singh Shri Yashvir

Will the Minister of MINES be pleased to state:

- (a) whether iron ore mines have been allocated to some private companies in Saranda forests in Singhbhum district of Jharkhand;
- (b) if so, whether elephant corridor which passes through the area has been kept in view while allocating these mines to private companies;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether the Government would de-allocate these iron ore mines in view of elephant corridor; and
- (e) if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF MINES (SHRI DINSHA PATEL)

- (a): As per the information received from the Government of Jharkhand, there are 30 mining leases for iron ore in West Singhbhum district of Jharkhand in favour of private companies.
- (b) to (e) : Ministry of Environment & Forests examines the impact of mining proposals on the flora and fauna and invariably stipulates conditions to mitigate the impact of mining on the forests and for conservation of wildlife in the area. Where proposed mining may have any adverse impact on safe movement of elephants, competent authority recommends to exclude such area from mining leases. Mining leases are executed only after getting requisite clearance under the Forest Conservation Act and Wildlife (Protection) Act, as the case may be.